

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 332 of 2019

IN THE MATTER OF:

R.D.Ramasamy & Anr.

...Appellants

Versus

Madras Race club & Anr.

...Respondents

With

Comp. Appeal (AT) No. 367 of 2019

IN THE MATTER OF:

Dinesh Pujara & Ors.

...Appellants

Versus

Madras Race club & Anr.

...Respondents

Present:

For Appellant:- Mr. D.Sreenivasan with Mr. G.Ananda Selvam and Ms. G.Kanimozhi, Advocates.

For Respondent: Mr. Murali Raghavan, Sr. Advocate with Mr. Ajith S.Ranganathan, Ms. Preeti Mohan and Mr. Rohit Rajershi, Advocates.

O R D E R

20.02.2020 Both the parties have concluded their arguments.

Judgment reserved.

Parties may file their written submissions not more than five pages within a week.

[Justice Mr. Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

RK/ Kam/